

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

ITEM NO.301

Writ Petition(s)(Civil) No(s). 784/2025

ADITYA JHA

Petitioner(s)

VERSUS

MUNICIPAL CORPORATION OF DELHI & ORS.

Respondent(s)

ITEM NO.302

SUO MOTO WRIT PETITION(CIVIL) No(s). 5/2025

IN RE: "CITY HOUNDED BY STRAYS, KIDS PAY PRICE" Petitioner(s)

VERSUS

Respondent(s)

[MR. GAURAV AGARWAL, SR. ADVOCATE IS AMICUS CURIAE]

IA No. 187564/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 186760/2025 - INTERVENTION APPLICATION

IA No. 193881/2025 - INTERVENTION/IMPLEADMENT

IA No. 190908/2025 - INTERVENTION/IMPLEADMENT

IA No. 186334/2025 - INTERVENTION/IMPLEADMENT

IA No. 182807/2025 - INTERVENTION/IMPLEADMENT

IA No. 194212/2025 - RECALLING THE COURTS ORDER

ITEM NO.303

Petition(s) for Special Leave to Appeal (C) No(s). 14763/2024

CONFERENCE FOR HUMAN RIGHTS (INDIA) (REGD.)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 165492/2025 - APPLICATION FOR PERMISSION

WITH

SLP(C) No. 17623/2025 (XI)

FOR ADMISSION

Date : 14-08-2025 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA**

For Parties :

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UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel on the interim matters.

Orders/Judgment reserved.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR